

# THE HIGH COURT OF MANIPUR

## AT IMPHAL

Dated: 15<sup>th</sup> June, 2021

### Subject: - Award of Contract

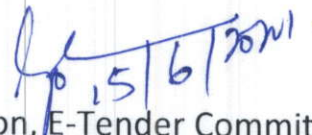
No. HCM/C-51/2012-CC/Pt.II/90900 In response to the e-Tender no. HCM/C-51/2012-CC/Pt.II dated 01/04/2021, for supply, testing, installation and maintenance of 45 (forty five) Desktop Computers, 6 (six) Laptops, 11 (eleven) Multi Function Printers, 4 (four) UPS, 1 (one) WiFi Router, 2 (two) External Hard Disks, 41 (forty one) Power Extension Cords and 34 (thirty four) Pen Drives for the High Court of Manipur, the technical bid was opened on 3<sup>rd</sup> May, 2021. Only 4 (four) firms viz.

1. M/s Sagolsem Mani Singh & Sons, Imphal,
2. M/s BMG Informatics Pvt. Ltd., Guwahati,
3. M/s JIL Information Technology Limited, Ghaziabad and
4. M/s Allied Agencies, Imphal

had applied for the e-tender.

All the items quoted by the 4(four) bidders, except the Printer quoted by M/s Allied Agencies, Imphal were declared technically qualified and their financial bid was opened on 10<sup>th</sup> June, 2021.

After detailed scrutiny, the contract is awarded to i.e. **M/s Sagolsem Mani Singh & Sons, Imphal**, who is the L1 bidder for every item.

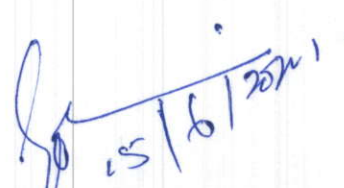
  
Chairperson, E-Tender Committee  
High Court of Manipur

Endt. HCM/C-51/2012-CC/Pt.II/90901-09

Imphal, the 15<sup>th</sup> June, 2021.

Copy to:-

1. The Registrar (Judl.)/(Admn.,PM&P),High Court of Manipur.
2. The Joint Registrar (Judl.)/CPC (Central Project Co-ordinator), High Court of Manipur.
3. The Joint Registrar (Admn.,PM&P) , High Court of Manipur.
4. The Deputy Registrar (Judl.),(Accounts/Planning),(Admn.), High Court of Manipur.
5. The Private Secretary to the Registrar General, High court of Manipur.
6. The System Analyst, High court of Manipur (to upload in <http://www.hcmimphal.nic.in/> and <https://manipur tenders.gov.in>).
7. Shri. S. Ramesh Singh, NIC Coordinator, High Court of Manipur.
8. M/s Sagolsem Mani Singh & Sons, Imphal.
9. Concerned File.

  
Chairperson, E-Tender Committee  
High Court of Manipur